

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/13(KB)2022
IA(IBC)(DIS.)/16(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	CHAITANYA ALLOYS PRIVATE LIMITED VS Y. R. TRADERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

ORDER

1. We are not able to hear Ld. Counsel for the liquidator appearing virtually because of technical glitch at his end.
2. Therefore, matter is adjourned to **10.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)